



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL
HEARING CAUSE LIST DATED 05-09-2022 TO
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG
WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2234/2022 FIXED	MIRA DEKA Versus PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
2	WP(C)/2831/2022 FIXED	THE UNION OF INDIA AND 4 ORS. Versus UTSAB DEB	MR. B CHAKRAVARTY	DR G J SHARMA MRS. U DUTTA
ADMISSION				
3	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R-3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
4	WA/41/2021 FIXED	SMTI. M. LAXMI @ SMT. LOCHMAMA Versus THE CHAIRMAN AND ANR	MR. B BARUAH MS S HASNU	SC, COAL INDIA
5	WP(C)/7338/2021 FIXED	SATISH KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.

6	WP(C)/4764/2022 FIXED	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM SC, G.H.C
7	WP(C)/5228/2022 FIXED	THE BANK OF BARODA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SHARMA MR. H DAS K KHEMKA	GA, ASSAM MR. B D GOSWAMI (r-3 to 6) MR. S DUTTA MR. J M GOGOI (r-3 to 6) MR S DAS (r-3 to 6) S HAQUE (r-3 to 6)
	WITH I.A.(Civil)/2503/2022 in WP(C)/5228/2022	THE BANK OF BARODA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SHARMA MR. H DAS	GA, ASSAM
ORDERS				
8	WA/119/2018 FIXED	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
9	I.A.(Civil)/232/2018 FIXED in WA/11/2018 WITH WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
	WITH I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	MR. S UKTAR
10	I.A.(Civil)/3307/2018 FIXED in WA/262/2018 WITH WA/262/2018	SMT SUBRATA RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
	WITH WA/262/2018	SMT SUBRATA RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
11	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
12	Cont.Cas(C)/394/2021 FIXED	ARUN KUMAR DAS Versus SUNIL SHARMA	MR F Z MAZUMDER	MR A DASGUPTA MR S CHAKRABORTY MR R DHAR SC, RAILWAY SC, PWD
13	Cont.Cas(C)/406/2021 FIXED WITH I.A.(Civil)/2499/2022 in Cont.Cas(C)/406/2021	HAZRAT ALI MOLLAH Versus DR. BIJOYA CHOUDHURY, ACS AND ANR.	MR. M ALI	MR. D SAIKIA MR. N J KHATANAR MR. A PHUKAN
	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	HAZRAT ALI MOLLAH Versus DR. BIJOYA CHOUDHURY, ACS	MR. M ALI	MR. D SAIKIA
14	W.P.(CrI.)/15/2022 FIXED WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
15	W.P.(CrI.)/16/2022 FIXED	ALIENBA PANGJUNG JAMIR Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.

	WITH I.A.(Civil)/1106/2022 in W.P.(CrI.)/16/2022	ALIENBA PANGJUNG JAMIR Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN	ASSTT.S.G.I.
16	W.P.(CrI.)/25/2022 FIXED	BABUL AHMED Versus THE UNION OF INDIA AND 5 ORS	H A AHMED MR. R ALI	GA, ASSAM ASSTT.S.G.I.
17	Cont.Cas(C)/40/2022 FIXED	GS-173517H SRI C CHANDRA KUMAR Versus DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	
18	PIL/46/2022 FIXED	SANDEEP CHAMARIA Versus THE UNION OF INDIA AND 11 ORS		SC, P AND R.D. GA, ASSAM MR. S K MEDHI (r-1,3) ASSTT.S.G.I. SC. AGRICULTURE SC. WATER RESOURCE DEPTT. SC, HEALTH SC, IRRIGATION SC, PWD SC, G M D A SC, GMC
19	Review.Pet./81/2022 FIXED, WITH WA/15/2022 (D/O)	GUMTO ETE Versus RUBU OPO AND 3 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. U K NAIR (r-2) MR. I CHOWDHURY SR ADV MR. M P SARMA (r-2) MR. S BISWAKARMA MR A CHAKRABORTY (r-2) MR T DAS GA, AP SC, APDCL
20	Review.Pet./131/2022 FIXED, WITH WA/16/2012 (D/O)	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B	MR. P MAHANTA AMICUS CURIAE	
21	WA/166/2022 FIXED	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	WITH I.A.(Civil)/1372/2022 in WA/166/2022	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
22	Cont.Cas(C)/188/2022 FIXED	ANANDA DEKA Versus SRI SIDDHARTH SINGH AND 2 ORS	MR. J PATOWARY MISS. R R KAKATI MR D K ROY	MR. D SAIKIA (R-2) MR. S K MEDHI MR. B GOGOI (R-2) MR A CHALIHA (R-2)
23	WA/229/2022 FIXED	PUNJAB NATIONAL BANK AND 2 ORS. Versus SURAJIT BARMAN AND ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. SIDHANT DUTTA	MR. S P ROY MS. S KUMARI JYOTISH DAS
HEARING				
24	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.

	WITH I.A.(Civil)/219/2022 in PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS		GA, ASSAM
25	WP(C)/3033/2018 FIXED	RAHIMUDDIN AHMED Versus UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
26	WITH WP(C)/3577/2018	RAHIMUDDIN AHMED Versus UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
27	WP(C)/5866/2021 FIXED	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
28	WA/213/2022 CAVT. NO.06752/022, FIXED, CAVT./675/2022	B. K. CONSTRUCTION Versus MANAGING DIRECTOR NATIONAL HEALTH MISSION, ASSAM AND 2 ORS.	MR. A K SHARMA MR A CHALIHA	MR P NAYAK SC, HEALTH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1016/2017 FIXED, WITH LCR 5 FILES in MACApp./292755/2017	SECY. JOIJOLI SELF HELP GROUP Versus MOMENA BEGUM and 6 ORS,	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR.A AHMEDR- 2and3 MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
	WITH MACApp./292755/2017 (Filing Number)	SECRETARY JOLJOLI SELF HELP GROUP Versus MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN	
2	I.A.(Civil)/14/2019 in MACApp./16861/2018	SRI MRINAL KANTI CHAKRABORTY Versus MRS BIVA GOGOI AND 2 ORS	MR. S CHAUHAN MR. D C BORAH MR. A R SHOME MR. P MAZUMDER	MS S MOCHAHARI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. C SHARMA (R3) MS M GAZLOO (R3)
	WITH MACApp./16861/2018 (Filing Number)	SRI MRINAL KANTI CHAKRABORTY Versus MRS BIVA GOGOI AND 2 ORS		
3	I.A.(Civil)/1760/2019 in MACApp./17996/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. REBOTI BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./17996/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI REBOTI BALA RAY AND 2 ORS		
4	I.A.(Civil)/2603/2019 in MACApp./7638/2019	NATIONAL INSURANCE CO. LTD., Versus SMTI. DINESWARI BORDOLOI KONWAR AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN	
	WITH MACApp./7638/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI. DINESWARI BORDOLOI KONWAR AND 2 ORS		

5	I.A.(Civil)/3016/2019 in MACApp./9982/2019	NATIONAL INSURANCE CO. LTD., Versus SMTI. RUPA DEVI AND 3 ORS.	MR. C PHUKAN	MR S DUTTA (R-4) MR. S C BISWAS (R-1) MR. R K JAIN (R-2) MS. S. MOCHAHARI (R-4) MR. S DUTTA (R-4) MR B SHARMA (R-1) TULIKA BORAH (R-2) MS. J GHOSH (R-1) MR. A K DAS
	WITH MACApp./9982/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI RUPA DEVI AND 3 ORS		
	WITH I.A.(Civil)/9983/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI RUPA DEVI AND 3 ORS		
6	I.A.(Civil)/3840/2019 in MACApp./12042/2019	NATIONAL INSURANCE CO. LTD. Versus PADUMI CHUTIA AND 4 ORS	MR. K K BHATRA MR D BHUYAN MS M N KONYAK	MR. M KALITA
	WITH MACApp./12042/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI. PADUMI CHUTIA(MOTHER) AND 4 ORS	MR. K K BHATRA	
7	I.A.(Civil)/293/2020 in MACApp./12391/2019	SMTI. INDIRA BORDOLOI Versus MD. HAIDOR ALI AND ANR	MR. M TALUKDAR MS. S BIN MR. A SHAKIL	MR. A J SAIKIA MR G S BORO
	WITH MACApp./12391/2019 (Filing Number)	SMTI. INDIRA BORDOLOI Versus MD. HAIDOR ALI AND ANR		
8	I.A.(Civil)/1327/2020 FIXED in MACApp./2805/2020	PURNIMA NATH AND 3 ORS Versus NAZIM UDDIN AND 2 ORS	MR. S ROY MR. M H LASKAR	MR S DUTTA
	WITH MACApp./2805/2020 (Filing Number)	PURNIMA NATH AND 3 ORS Versus NAZIM UDDIN AND 2 ORS		
9	I.A.(Civil)/262/2022 in MACApp./12308/2021	TUNTUN SAH Versus BASANTI SAHU AND 2 ORS.	A N HUSSAIN MS F BEGUM	MR. A J SAIKIA (r-3) MR. P BORAH (R-1) MR G S BORO (r-3)
	WITH MACApp./12308/2021 (Filing Number)	TUNTUN SAH Versus BASANTI SAHU AND 2 ORS.	A N HUSSAIN MS F BEGUM	
10	I.A.(Civil)/268/2022 in MACApp./12305/2021	DINABANDHU SARMA Versus SHILPI SIKHA KOCH AND 2 ORS.	A N HUSSAIN MS F BEGUM	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (R-3) MR. S P SHARMA (R-3)
	WITH MACApp./12305/2021 (Filing Number)	DINABANDHU SARMA Versus SHILPI SIKHA KOCH AND 2 ORS. B	A N HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/125/2022 WITH LCR 8 FILES, FIXED in CrI.A./47/2022 WITH CrI.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM PP, ASSAM
HEARING				
2	CrI.A./67/2020 PART-HEARD, WITH OFFICE NOTE, FIXED WITH	SRI SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY (NIA) AND ANR	MR Z KAMAR MD R ALI MR. A CHAUDHURY MR. P K DAS MR. A R SHOME MR D NANDI MR D NANDI MR. N MAHAJAN MR SUBHRAJIT SAIKIA	SC, NIA
3	CrI.A./136/2021	PRAKASH RAJKONWAR @ CHAO NAM T LAO Versus NATIONAL INVESTIGAION AGENCY (NIA)	MR. A M BORA MR. D K BAIDYA MR D GOGOI MR. V A CHOWDHURY	MR P P BISHAL MR. D K DAS SC, NIA
4	CrI.A./23/2019 WITH LCR 5 FILES, P.B.-2, FIXED	MUSST ANJUMA BIBI Versus THE STATE OF ASSAM AND 2 ORS	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM MR. M S ALAM	MR. P RAHMAN (R-2 & R-3) MS. B .BHUYAN, ADDL PP, ASSAM

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5327/2022 CAVT. NO.07512/022, FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. N ALAM R K MR. A RAHMAN	SC, SEC. EDU. MR. A K AHMED MR A AHMED FOR CAVEATOR
ORDER (STAY VACATING)				
2	I.A.(Civil)/1077/2022 FIXED in WP(C)/3339/2021 WITH WP(C)/3339/2021	MD. AZAHAR UDDIN ANSARY Versus ZAHANARA BEGUM @ JAHANARA BEGUM AND 7 ORS ZAHANARA BEGUM @ JAHANARA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MS B B AHMED (R-8) MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR Z HUSSAIN (R-8) MS B B AHMED (R-8) MR S A BARBHUYAN (R-8) SC, EDU
ADMISSION				
3	WP(C)/5400/2021 CAVT. NO.06832/021, PART-HEARD, FIXED	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	SC, HIGHER EDU MR J CHUTIYA FOR CAVEATOR SC, K A A C
4	WP(C)/2123/2016 FIXED	ON THE DEATH OF MANIRAM PATIR @ MONIRAM PATIR, HIS LIGEL HEIR, AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
5	WP(C)/609/2018 FIXED	RON KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MR. B J TALUKDAR MR J CHUTIYA MS. S KEMPRAI	SC, HIGHER EDU MS. R B BORA (GA, ASSAM, R-5,6) MR. B GOGOI (SC, FINANCE DEPT., R-5,6) SC, DIMA HASAO

6	WITH WP(C)/737/2018	HARUN RASHID LASKAR Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR J CHUTIYA MR. P TALUKDAR MR S SARMA MS. S KEMPRAI	SC, HIGHER EDU SC, APSC SC, DIMA HASAO
7	WP(C)/1084/2018 FIXED	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, SEC. EDU. MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. M GOGOI
8	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
9	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
10	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
11	WP(C)/2542/2020 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
12	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
13	WP(C)/5293/2020 FIXED	BALICHERRA M E MADRASSA Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	WP(C)/5641/2020 WP(C) 2651/2017(D/O), FIXED	KAMAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
15	WITH WP(C)/5627/2020	PULAK MAZUMDAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
16	WP(C)/4686/2021 FIXED	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
17	WITH WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
18	WP(C)/6005/2021 FIXED	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)
	WITH I.A.(Civil)/2232/2022 in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	SC, HIGHER EDU MR D DAS MR. S BORTHAKUR MS. S CHUTIA

19	WP(C)/7264/2021 FIXED	MANIK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU SC, FINANCE
20	WP(C)/1916/2022 FIXED	ANUPAM BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. MR. R DE (R-4) MR. P NEOG (R-4)
WITH				
21	WP(C)/935/2022	JITEN RONGHANG Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. N UPADHAYAY MR. P NEOG MR. A B T HAQUE	SC, SEC. EDU. MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) MR. B ZAMAN (R-4)
ORDERS				
22	Cont.Cas(C)/323/2020 FIXED	MALEK HUSSAIN Versus AJAY TEWARI AND 5 ORS.	MR. M U MONDAL	MR. K GOGOI MR. K GOGOI MR S DAS (R-6)
23	Cont.Cas(C)/263/2021 FIXED	JIBAN CH BARMAN AND ANR Versus SMTI BIJOYA CHAUDHARY, ACS AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. D SAIKIA (R-1,2) MR. S BORA (r-2) MR. R MAZUMDAR (R-1) MR. A PHUKAN (R-1)
24	WP(C)/5201/2022 FIXED	KRISHNA CHANDRO GOUDO Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, HIGHER EDU
HEARING				
25	WP(C)/5250/2017 CAVT. NO.104, 1106, 1109, 1110, 1130, 1139 , 125/3/17 FIXED	SEKHAR RANJAN NATH and 7 ORS. Versus THE STATE OF ASSAM and 152 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	GA, ASSAM MS. M DEV MR. A K DUTTA MR.B PURKAYASTHA SC, ELEMENTARY EDUCATION MRS. A BASUMATARY MR.S SUTRADHAR MS. N DEB MS. P DEB
WITH				
26	WP(C)/5219/2018	KESHAB DIKSHIT AND 4 ORS. Versus THE STATE OF ASSAM AND 51 ORS.	MR. K N CHOUDHURY MR. S D PURKAYASTHA MS. R DEKA MR. D J DAS	SC, ELEM. EDU MR. R P KAKOTI (R20, R39) MR. T J MAHANTA GA, ASSAM MR. A K DUTTA (R20, R39) MR. A K DUTTA (R20, R39) MR. L R MAZUMDER (R21, R27) MR. B PURKAYASTHA (R20, R39) MR. B PURKAYASTHA (R20, R39) MR. A Z AHMED (R21, R27)
27	Review.Pet./150/2018 WP(C) 61/2011(D/O), FIXED	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. A BARUAH
WITH				
28	Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1131/2018 FIXED, WITH LCR	ABDUL KADIR Versus THE UNION OF INDIA AND 7 ORS.	MD I UDDIN MRS. R MOMTAZ	SC, NRC SC, FT ASSTT.S.G.I. SC, ECI
	WITH			
2	WP(C)/2480/2017	HASINA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.A BEGUM MS.N BEGUM MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
	WITH			
3	WP(C)/3716/2017	JAHERA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.
	WITH			
4	WP(C)/5110/2017	MUSTT. HASENA BHANU Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
	WITH			
5	WP(C)/5379/2017	AMINA BEGUM @ AMELA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
	WITH			
6	WP(C)/5659/2017	ABDUL SALAM @ SALAM ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
	WITH			
7	WP(C)/7372/2017	AZAD ALI Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MS.S PARVEEN MR.A ALI MR.M H TALUKDAR	GA, ASSAMR. 2,3 and 4. ASSTT.S.G.I.(R. 1.)
	WITH			
8	WP(C)/8162/2017	AYNAL HAQUE Versus THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MS.P SARMAH	GA, ASSAM ASSTT.S.G.I.

9	WITH WP(C)/8187/2017	AKBAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A H M R CHOUDHURY MS.P SARMAH MRS.R CHOUDHURY	GA, ASSAM SC, NRC SC, ELECTION COMMISSION. ASSTT.S.G.I.
10	WITH WP(C)/8200/2017	MAYNAL HAQUE Versus THE UNION OF INDIA and 3 ORS.	MR.A H M R CHOUDHURY MS.P SARMAH MRS.R CHOUDHURY	GA, ASSAM MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. MRSA VERMA
11	WITH WP(C)/247/2018	ABUL HUSSAIN@ ABDUL HUSSAIN Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SHARMA	ASSTT.S.G.I.
12	WITH WP(C)/254/2018	MAYNAL HAQUE Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SARMAH	GA, ASSAM ASSTT.S.G.I.
13	WITH WP(C)/258/2018	TAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	MR. U K NAIR, SC, F.T. ASSTT.S.G.I.
14	WITH WP(C)/266/2018	NAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	ASSTT.S.G.I.
15	WITH WP(C)/536/2018	CHIRATAN BIBI Versus THE UNION OF INDIA AND 4 ORS	MS F BEGUM MRS. S ROY MR R ALI MRS. B CHAKRABORTY	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH
16	WITH WP(C)/4450/2018	SAFIA KHATOON Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
17	WITH WP(C)/5087/2018	MEHERJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WITH WP(C)/5150/2018	KARFULI NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. R AHMED MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WITH WP(C)/5165/2018	SOFIQL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR. S RANA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WITH WP(C)/8205/2018	ABDUL OHAB SHEIKH @ OHAB SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)

21	WITH WP(C)/1094/2019	UJJALA DEY SINGH Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
22	WITH WP(C)/4889/2019	ABDUL KAYUM Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WITH WP(C)/5057/2019	ABU BAKKAR @ ABUBAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN SC, NRC MRS. R MOMTAZ SC, ECI	ASSTT.S.G.I. SC, F.T
24	WITH WP(C)/5466/2019	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WITH WP(C)/6424/2019	ANJUMA BIBI @ AZUMA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WITH WP(C)/6427/2019	FORIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WITH WP(C)/7961/2019	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WITH WP(C)/174/2020	JELEKA KHATUN @ JELEKA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WITH WP(C)/561/2020	MIZANUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR N ISLAM MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WITH WP(C)/674/2020	RAHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WITH WP(C)/752/2020	SHARIFAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

32	WITH WP(C)/1525/2020	MIYA HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WITH WP(C)/1656/2020	NUR NEHAR BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WITH WP(C)/1743/2020	MOHAR ALI @ MD. MAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WITH WP(C)/1839/2020	SHOKHIA KHATUN @ SUKIYA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	WITH WP(C)/1978/2020	AJIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A S CHOUDHURY MR A MOTALIB MR R A AHMED MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	WITH WP(C)/4701/2020	AAIUDDIN ALI @ AINUDDIN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WITH WP(C)/5493/2020	JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	WITH WP(C)/5496/2020	SHAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. M ISLAM MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WITH WP(C)/70/2021	SABJAN NESSA @ SAMARJAN NESSA Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
41	WITH WP(C)/397/2021	MOHAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MD. S ALOM MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	WITH WP(C)/561/2021	SAHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
43	WITH WP(C)/571/2021	LAL BHANU BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. M KHAN MR. J RAHMAN MD J ALOM MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

44	WITH WP(C)/586/2021	ABUL BASHAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, F.T SC, ELECTION COMMISSION.
45	WITH WP(C)/693/2021	MUSSTT. GOLAP JAN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
46	WITH WP(C)/1099/2021	DILBAR ALI MONDAL @ DILBAR HUSSAIN MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MD B ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
47	WITH WP(C)/1219/2021	HASINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. N A AHMED MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
48	WITH WP(C)/1420/2021	MAYURJAN NESSA @ MOYOUR JAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
49	WITH WP(C)/2432/2021	MAZIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
50	WITH WP(C)/2515/2021	AKLIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
51	WITH WP(C)/2571/2021	MUSSTT HUSNARA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
52	WITH WP(C)/2700/2021	ASURUDDIN Versus THE UNION OF INDIA AND 5 ORS	SC, NRC MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	ASSTT.S.G.I. SC, ECI SC, F.T
53	WITH WP(C)/5812/2021	SAJIRON NESSA @ SOJIRON NESSA @ SOJIBON NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
54	WITH WP(C)/5909/2021	NUR UDDIN Versus HE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
55	WITH WP(C)/6840/2021	SOBURA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

56	WITH WP(C)/7099/2021	AINUL HAQUE Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC SC, F.T SC, ECI ASSTT.S.G.I.
57	WITH WP(C)/1131/2022	SHIRAJUL HUSSAIN @ SIRAJUL HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
58	WITH WP(C)/3602/2022	MUSSTT SAMIRON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N UDDIN MR. M ISLAM MR. S K CHETRY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ORDERS</u>				
59	I.A.(Civil)/2672/2022 B/O in WP(C)/4661/2022	JALAL UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4661/2022	JALAL UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>HEARING</u>				
60	WP(C)/6294/2016 FIXED, WITH LCR	GOIRUN BIBI Versus THE UNION OF INDIA and 4 ORS	MR.S H SIKDAR	GA, ASSAM MR. A KALITA (SPECIAL COUNSEL F.T.) ASSTT.S.G.I.
61	WP(C)/7810/2018 FIXED, WITH LCR	LOGNA RANI BAISHYA Versus THE UNION OF INDIA AND 8 ORS.	MR. R SARMA MR. S K ROY	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION.
<u>STAY MATTERS</u>				
62	WP(C)/7586/2016 WITH LCR	TAJ UDDIN JAIGIRDAR Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
63	WP(C)/4940/2018 WITH LCR	SMT. CHINU DAS @ SENU Versus THE UNION OF INDIA AND 6 ORS	MR. B CHOWDHURY MR. K R PATGIRI MR. B GOGOI	SC, NRC MR. B GOGOI SC, F.T SC, ELECTION COMMISSION.
64	WP(C)/8441/2019 WITH LCR 2 NOS.	LAKHIRANJAN DEY Versus UNION OF INDIA AND 6 ORS.	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
65	WITH WP(C)/6569/2016	LAKSHMI RANJAN DEY Versus THE UNION OF INDIA and 3 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM ASSTT.S.G.I.
66	WP(C)/1792/2020 WITH LCR	ANNA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8779/2019 PART-HEARD, FIXED	IMRAN HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NHM
2	WP(C)/4282/2018 FIXED	RAMANIKANTA ROY Versus THE UNION OF INDIA AND 2 ORS	MRS. S BORA MS. N CHAKRABORTY	MR. R K D CHOUDHURY, ASGI
3	WP(C)/4982/2018 B/O	JAGADISH CHANDRA BRAHMA Versus UCO BANK AND 3 ORS.	MR. N NATH MR. A J SAIKIA MR N TALUKDAR MS. D DEKA	MR M SARMA (SC, UCO BANK)
4	WP(C)/826/2020 FIXED	JUNEDHAR DOWARAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD
5	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANGESH PRASAD TRIPATHI AND 54 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
6	WITH Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY MR. S S ROY
	WITH I.A.(Civil)/1724/2021 in Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR Versus AJAY KUMAR BHALLA, IAS AND 2 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. S S ROY (C.G.C.)
7	WITH Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. Versus AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	

	WITH I.A.(Civil)/1727/2021 in Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
8	WITH Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
	WITH I.A.(Civil)/1725/2021 in Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
9	WITH WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
10	WITH WP(C)/468/2020	NO.S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA @ S.C. RAI Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI,CGC ASSTT.S.G.I.
11	WITH WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
12	WITH WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
13	WITH WP(C)/2616/2020	HARGOBINDA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
14	WITH WP(C)/3742/2020	OM PRAKASH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
15	WITH WP(C)/5618/2020	SRI BAIJNATH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
16	WITH WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
	WITH I.A.(Civil)/571/2022 in WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. V KUMAR	MR H GUPTA
17	WITH WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MRS. A GAYAN ASSTT.S.G.I.
18	WITH WP(C)/6235/2021	EX NO.JC-353659 NAIB SUBEDAR (CIPHER) NISHIT DEB CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	ASSTT.S.G.I.

19	WP(C)/4172/2022 FIXED	DIPI GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR G RAHUL MR. D M NATH	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN MR S BORA SC, REVENUE
20	WP(C)/4645/2022 B/O	GUNABHI RAM KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR K PUJARI MS. K A PUJARI	SC, GMC SC, GDD
ORDERS				
21	Review.Pet./125/2022 WP(C) 6573/21(D/O), FIXED	THE STATE OF ASSAM AND 2 ORS. Versus BHARATI DAIMARI	MR. R BORPUJARI SC, REVENUE	
WITH				
22	Cont.Cas(C)/122/2022	BHARATI DAIMARI Versus MR. G D TRIPATHI AND ANR	MR. S U AHMED MR A HAWARI	MR. D SAIKIA (R-1) MR. J HANDIQUE MS. N BORDOLOI (R-1)
HEARING				
23	WP(C)/6190/2014 WP(C) 3460/12(D/O), FIXED	SARBESHWAR TALUKDAR NOW RETIRED Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRAVARTY MR.B TALUKDAR MR. A R TAHBILDAR MR.T B BIKASH	GA, ASSAM MR. A. PHUKAN,SC, GAD
24	WP(C)/150/2015 WITH LCR, FIXED	THE UNION OF INDIA Versus KUMUD CHANDRA KALITA	MR.D K DEY MS.M PURAKAYASTHA	MR.H RAHMAN MS.P BURAGOHAIN MS.S SULTANA MR.J HUDA
WITH				
	MC/732/2015 in WP(C)/150/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	MR.D K DEY MS.M PURAKAYASTHA
WITH				
25	WP(C)/824/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA and 3 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	SC, NF RLYR1-4
26	WP(C)/3952/2017	PADUM BAHADUR LAMA and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	GA, ASSAM MS. M D BORAH, SC, TRANSPORT DEPARTMENT
27	WP(C)/5834/2017 FIXED	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
28	WP(C)/7452/2017 FIXED	MUNINDRA DEKA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI MR. K KONWAR MR. A M KHAN
29	WP(C)/826/2022	MILAN YADAV Versus THE UNION OF INDIA AND 6 ORS	MR J PAYENG MR. A BARUAH	MS. B SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5732/2022 CAVT. NO.09542/022, B/O	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. B BORAH MS SIBANI BORA	MR. D DAS SR. ADV MR S KHOUND MR S KHOUND MR. K MOHAMMED MS S SHARMA SC, FOREST FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/2078/2022 FIXED in WP(C)/4423/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (A GOVT. OF INDIA ENTERPRISE) AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
	WITH WP(C)/4423/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY	MR. N ANIX SINGH MR H GUPTA ASSTT.S.G.I. SC, I R C T C
<u>ADMISSION</u>				
3	WP(C)/893/2018 WITH LCR, FIXED	PRATIMA DAS AND ANR Versus THE SETTLEMENT OFFICER AND 5 ORS.	MR. M J BARUAH MS. P BARMAN	GA, ASSAM MD. A HASSAN MD. A HASSAN MS. B BORA MS. B BORA SC, BTADC
4	WP(C)/4634/2020 WP(C) 7659/2001(D/O), FIXED	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE

5	WP(C)/3225/2021 FIXED	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM
6	WP(C)/3585/2021 B/O	PURUSHOTTAM LALL BASUDEO AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR (SC, HANDLOOM, TEXTILE & SERICULTURE, R-1,3) MR. R BORPUJARI (SC, FINANCE, R-2)
WITH				
7	WP(C)/4125/2021	M/S KAMENG ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
WITH				
8	WP(C)/4126/2021	M/S MERO TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
WITH				
9	WP(C)/4219/2021	M/S TRIBENI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
WITH				
10	WP(C)/4220/2021	M/S JHURIA READYMADE CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
WITH				
11	WP(C)/4286/2021	M/S EASTERN AGRO MARKETING AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
12	WP(C)/6367/2021 FIXED	M/S PUL PUL MANUFACTURER Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. B BHUYAN MS N ISLAM	SC, HIGHER EDU GA, ASSAM
13	WP(C)/1900/2022 FIXED	PALLABH BHOWMICK Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM MR. A PARVEZ (R2) MR. R K BHATRA, COUSEL FOR SBI MR. D NATH, SR. GA, ASSAM MR. B ROY (R2)
HEARING				
14	WP(C)/49/2011	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
15	WP(C)/4537/2014 FIXED	JYOTIKA ROY Versus THE UNION OF INDIA and 8 ORS	MR.A K PURKAYASTHA MR.A DAS MS.A SAIKIA	MR.M K CHOUDHURY C.G.C. MR.H GUPTA(R-1) ASSTT.S.G.I. SC, I O C

Versus

M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.

MR.S C KEYAL
MR. S K SINGH
MR. V K CHOPRA
MR. D SAHU
MS.P BARUAH
MR S C DAS
MS.G SARMAH
MR.P K GARODIA
MR. Z ISLAM
MR. P DAS
MR J CHOPRA
MR S J SAIKIA
MR. N N DUTTA
MS S PATOWARYMS N RAHMAN (r-4)
MR.G KHANDELIA (R- 1-3)**WITH**I.A.(Civil)/2276/2021
in Co.Pet./3/2015

M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS

MR G KHANDELIA
MR. K DEKA

DR. A SARAF

Versus

M/S BHURA BROTHERS (AGENCIES) AND ANR.

WITHI.A.(Civil)/2575/2022
in Co.Pet./3/2015

M/S BHURA BROTHERS (AGENCIES)

MR. S K SINGH
MS N RAHMAN

MR G KHANDELIA

Versus

M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.

M/S EASTWEST PROJECTS

DR. A SARAF

MS.M HAZARIKA

Versus

M/S CALCOM CEMENT INDIA LIMITED

MR.R SARMA
MS.J GOGOI
MR.K GOSWAMI
MR. P BARUAHMR. S R GOGOI
MR. R C DAS
MR. K SINGH
S C DAS
MR. R GOGOI
C. SARMAH
MR P BURAGOHAIN**WITH**I.A.(Civil)/2631/2022
in Co.Pet./5/2015

M/S CALCOM CEMENT INDIA LIMITED

C. SARMAH

DR. A SARAF

Versus

M/S EASTWEST PROJECTS

MRS LAKHI DEKA AND 2 ORS

MR H DAS
MR P GOGOIMR K BORA (R4)
MR. A J SAIKIA (R4)
MR. C K NATH (R5)
MR. S MUNIR (R5)
MR. R GOSWAMI (R1)
MR. S RANA (R5)
MS. M SAIKIA (R1)
MR. U K DUTTA (R4)
MR. B KAKATI (R4)
MS B KASSHYAP (R4)**Versus**

THE NEW INDIA INSURANCE CO. LTD AND 4 ORS

DHANI RAM CHUTIA

MR. S BISWAS

GA, ASSAM

Versus

THE STATE OF ASSAM AND 3 ORS

MR P BORAH
MR. C PRADHANMR. JYOTIRMOY ROY
MR. S SARMA
MR. R HAZARIKA
MR D DAS
MR H M R HOQUE
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022

8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./127/2019 WITH WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./143/2019 WITH WA/164/2019 (D/O), CAVT./774/2020, CAVT./628/2021, CAVT./941/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus RANGAGORAH FISHERMAN CO- OPERATIVE SOCIETY LIMITED AND 6 ORS	MR. M DUTTA MR. N G KUNDU MR G DEKA MR J MAHANTA MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS MR. S BANIK MR S KHOUND A N HUSSAIN MS S BORA
3	WITH WP(C)/1354/2017	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 5 ORS.	MRG JALAN	GA, ASSAM
4	WITH WP(C)/6634/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 4 ORS.	MRG JALAN MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
5	WITH WP(C)/7809/2017	M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED Versus THE STATE OF ASSAM and 4 ORS	MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/1714/2020 in WP(C)/7809/2017	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus M/S SAIKHOWA MEEN SAMABAY SAMITI LIMITED	MR D J MEDHI MR S KHOUND	MR. P K ROYCHOUDHURY MR. N G KUNDU

6	WITH WP(C)/8109/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS MR. S KHOUND MR B KOCH
	WITH I.A.(Civil)/1534/2018 in WP(C)/8109/2017	THE STATE OF ASSAM Versus M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITEE LTD. AND 2 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU
	WITH I.A.(Civil)/3375/2019 in WP(C)/8109/2017	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR D J MEDHI MR D DAS MS. S KHOUND MR B KOCH	MR. P K ROYCHOUDHURY MR. N G KUNDU
7	WITH WP(C)/2811/2018	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
8	WITH WP(C)/5514/2020 CAVT. NO. 07742/020,	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. S KHOUND FOR CAVEATOR
9	WITH WP(C)/3169/2021 CAVT. NO. 04152/021,	MAINA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST
10	WITH WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	GA, ASSAM MR. D NATH (ADDL. SR. GOVT. ADVOCATE, R-6,7)
	WITH I.A.(Civil)/1624/2021 in WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA	GA, ASSAM
11	WITH WP(C)/3248/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. M DUTTA MR S KHOUND MR J MAHANTA	GA, ASSAM MR. M DUTTA (r-4) MR J MAHANTA
12	WITH WP(C)/5204/2021 CAVT. NO. 06282/021,	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. M DUTTA FOR CAVEATOR
13	WITH WP(C)/7006/2021 CAVT. NO. 09412/021,	RANGAGORAH FISHERMEN COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM MR T R SEN	GA, ASSAM MR. M DUTTA FOR CAVEATOR
14	WITH WP(C)/7207/2021 CAVT. NO. 09412/021,	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. M DUTTA (R-8) MR J MAHANTA (R-8) MR. D J BORAH (R-8) SC, FOREST FOR CAVEATOR
15	Review.Pet./178/2019 WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,6th September 2022]

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BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WP(C)/530/2022 BY SLIP	SUNITA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
2	WP(C)/764/2022	KANTA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
3	WP(C)/765/2022	KAVITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
4	WP(C)/766/2022	ANKITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus ANKITA DIDWANIA		
	WITH			
5	WP(C)/767/2022	NIRMALA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
6	WP(C)/852/2022	SWETA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
7	WP(C)/1179/2022	SMT. ROSHNI DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI

8	WITH WP(C)/1427/2022	USHA DEVI AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
9	WITH WP(C)/1434/2022	SANDEEP AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
10	WITH WP(C)/1455/2022	BANDANA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
11	WITH WP(C)/1533/2022	SANJAY AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<u>ADMISSION</u>				
12	WP(C)/6154/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJ SC, PWD
13	WP(C)/4761/2021 FIXED	PURBANCHAL CEMENT LTD. AND ANR. Versus THE STATE OF ASSAM AND 2ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM MR. N N B CHOUDHURY (R3) MR. N SARKAR MR P K BASU MR N M DEKA SC, REVENUE
<u>ORDERS</u>				
14	Review.Pet./181/2019 WP(C)6789/15 WP(C)4635/17 WP(C)6041/17 (ALL D/O), FIXED	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
15	WITH I.A.(Civil)/1273/2022 in WP(C)/6789/2015 (D/O)	AUROBINDO VIDYAMANDIR HIGH SCHOOL and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R HAZARIKA	GA, ASSAM
16	WP(C)/4204/2022 B/O	PANKAJ NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, AFC
<u>HEARING</u>				
17	Co.App./3/2013 CAVT. NO. 959/2013 FIXED	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
18	WP(C)/1554/2014	BIKRAMJIT SAIKIA Versus THE UNION OF INDIA and 5 ORS	MR. H RAHMAN MS.P GOGOI MR.A AHMED MS.P KALITA MR I HASIEB	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.

19	WP(C)/2033/2014 FIXED	JERICO DETERGENT PVT. LIMITED and ANR. Versus THE UNION OF INDIA and 5 ORS	MR.K AGARWAL MR.K GOSWAMI MR.R R KAUSHIK MS.P BORAH MR.R KAMAN	GA, ASSAM C.G.C. MR.K K PARASAR-1 A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
20	WP(C)/6790/2014 FIXED	PACIFIC INSTITUTE OF TECHNOLOGY and MANAGEMENT Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS.M BORAH MR.A GOGOI MR.B B BORAH MR.R A CHOUDHURY MR. I U CHOWDHURY	GA, ASSAM MR.K K DEY(R-4) MRV K BAROOAH(R-4)
21	WP(C)/5933/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJ SC, PWD
22	WP(C)/2833/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
WITH				
23	WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
WITH				
24	WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
WITH				
25	WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES
26	WP(C)/8674/2018 FIXED	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)
WITH				
27	WP(C)/8195/2017 CAVT. NO. & 1676//17	M/S. NO. 5 SONAI NADI PART-III FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.M SARMA MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.T ISLAM MS.F AHMED FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
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10)	MR. D SAHU	30-08-2022	To	06-09-2022

11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/1/2020 FIXED	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR. S DUTTA S N SARMA MR. K KALITA MR. C SHARMA MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2225/2022	JUWEL HOQUE @ JUWEL ALI Versus THE STATE OF ASSAM	MR. D SARMA	PP, ASSAM
2	Bail Appln./2231/2022	ANU BHARALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
MOTION				
3	Crl.Pet./810/2022	NUR ISLAM AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
4	Crl.Pet./811/2022	HEM CHANDRA BORO AND 11 ORS Versus SANJAY KUMAR BAJAJ AND ANR	MR. A M BORA MR. S DEKA MS. J BORO MR J DAS	
5	Crl.Pet./818/2022	KULENDRA CHANDRA ROY Versus JYOSTNA ROY	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	
6	Crl.Pet./833/2022	LAKHI DAS AND 3 ORS Versus SMTI PARI KUMARI DAS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	
7	Crl.Pet./836/2022	HAFIZUR RAHMAN AND 4 ORS Versus MISS SAMSUN NEHAR	H A AHMED MR. R ALI MR A S SK	
8	Crl.Pet./847/2022 FIXED	TAIJUDDIN AHMED Versus THANESWAR TALUKDAR AND 2 ORS. B	MS. T SOM MS. U HAZARIKA MR. P TELI	
9	Crl.Pet./900/2022	SANTIRAM DAS Versus THE STATE OF ASSAM AND ANR	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
10	Crl.Pet./901/2022	NAROLA AIER Versus INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	

11	Crl.Pet./902/2022	MD. FARUK UDDIN Versus THE STATE OF ASSAM AND ANR	G UDDIN MS. P ADHIKARI	PP, ASSAM
12	Crl.Pet./903/2022	KAUSHIK BORO AND 6 ORS Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM MS H. AHMED	PP, ASSAM
13	Crl.Pet./904/2022	KALAMUDDIN ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR J ISLAM	PP, ASSAM
14	Crl.Pet./905/2022	NUR MOHAMMAD ALI Versus RASHIDA BEGUM	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	
15	Crl.Pet./906/2022	UPEDNRA PANDEY Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
16	Crl.Pet./907/2022	SHREYA PAUL Versus THE STATE OF ASSAM	MR. JUNM LASKAR MR D DUTTA MS. J GHOSH	PP, ASSAM
17	Crl.Pet./908/2022	JOY RAJ Versus DEBAPRIYA SHIL	MR. D CHAKRABARTY	
18	AB/2581/2022	KSHEMANKAR CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR B D DAS MR D KALITA MR. H R DAS	PP, ASSAM
19	AB/2583/2022	MUKTA AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS M DAS MS. J GHOSH	PP, ASSAM
<u>ORDER (STAY VACATING)</u>				
20	I.A.(Crl.)/414/2022 FIXED in Crl.Pet./641/2022 WITH Crl.Pet./641/2022	MD. IMTHIAZ KHAN, Versus THE STATE OF ASSAM AND ANR THE STATE OF ASSAM AND ANR Versus MD. IMTHIAZ KHAN	MR. A SARMA MR. P DUTTA MR. LENTSO MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. P N GOSWAMI PP, ASSAM MR. A SARMA MR. P DUTTA MR. LENTSO
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./2075/2022 FIXED	FAJAR ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
22	Bail Appln./2079/2022 FIXED	GANESH SAHANI @ ANR. Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/1752/2022 FIXED	HARIBHAKTA GHOSH AND ANR Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
24	AB/1800/2022 FIXED	ABHI GHOSH AND ANR Versus THE STATE OF ASSAM	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
25	AB/1963/2022 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR I A HAZARIKA	MR H KALITA PP, ASSAM
26	AB/2115/2022 FIXED	RAVI SHANKAR RAY @ RAVI KUMAR Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
27	AB/2123/2022 FIXED	NAYAN JYOTI DAS Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
28	AB/2186/2022	KRISHNA ROY @ KRISHNA KANTA ROY Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN	PP, ASSAM

29	AB/2204/2022	MAMATA BEGUM Versus THE STATE OF ASSAM	M HALOI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
30	AB/2256/2022	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
31	AB/2275/2022	MOFIZUL HAQUE @ MOFIZUL HQ. SK AND 4 .ORS. Versus THE STATE OF ASSAM	MR. N H LASKAR MS. J GHOSH	PP, ASSAM
32	AB/2327/2022 FIXED	PARIMITA NEOG Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
33	AB/2384/2022 FIXED	MD. ARSHAD ALI Versus THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
ORDERS				
34	CrI.A./32/2022 FIXED	SHABAN KARMAKAR @ TERU Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/306/2022 in CrI.A./32/2022	SHABAN KARMAKAR @ TERU Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	PP, ASSAM
35	CrI.L.P./48/2022 in CrI.A./5866/2022	CENTRAL BUREAU OF INVESTIGATION . Versus SURANJAN DAS AND 18 ORS.	MR. S C KEYAL SC, CBI	
	WITH CrI.A./5866/2022 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION, Versus SURANJAN DAS AND 18 ORS.	SC, CBI	
36	CrI.L.P./50/2022 in CrI.A./3029/2021	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MRS. R D BHUYAN MS. N M DEKA	PP, ASSAM
	WITH CrI.A./3029/2021 (Filing Number)	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS. B	MS. N M DEKA	
37	I.A.(CrI.)/444/2022 FIXED in CrI.A./6438/2022	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
	WITH CrI.A./6438/2022 (Filing Number)	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM A	MR. I H SAIKIA	
	WITH I.A.(CrI.)/6440/2022 (Filing Number)	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM A	MR. I H SAIKIA	
38	I.A.(CrI.)/452/2022 AB 2032/2022(D/O) in AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM
39	I.A.(CrI.)/494/2022 AB 4264/2021(D/O) in AB/4264/2021	ALTAB ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	MD. A. RASHID PP, ASSAM
40	I.A.(CrI.)/496/2022 AB 498/2022(D/O) in AB/498/2022	ALTAB ALI Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
HEARING				
41	CrI.Pet./768/2014 FIXED	NEXTENDERS INDIA PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH	PP, ASSAM

42 Crl.Pet./722/2014

NRIPENDRA NATH DEKA and 2 ORS.
Versus
THE STATE OF ASSAM AND ANR

MR.B D DAS
MR.H K SARMA
MR. D NATH

MR S N SARMA SENIOR
ADVOCATE (R-2)
MR.A M BORA
MR.P N GOSWAMI
MR. M HUSSAIN (R-2)
MR. K KALITA (R-2)
MS. C BASUMATARY (R-2)
MS G SWAMI (R-2)
PP, ASSAM

STAY MATTERS

43 Crl.Rev.P./269/2011
WITH LCR 4 FILES

SUREN CH. RAJA
Versus
SMTI RUMI RAJA HAZARIKA and ANR

MR.A R MEDHI
MS M BHATTACHARYA
MS.M MAHANTA

PP, ASSAM

44 Crl.Pet./714/2015
WITH LCR 1 FILE

RABI SAIKIA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. G CHOUDHURY
MR.P BORAH
MR.A K HALOI

SC, IRRIGATION
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2224/2022	BIRENDRA KUMAR JHA Versus STATE OF ASSAM	MR K TALUKDAR	PP, ASSAM
2	Bail Appln./2228/2022	RABIAL HOQUE @ RABIYAL HOGUE Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
3	Bail Appln./2229/2022	TAPASH ROY Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI MR. M PANDIT	PP, ASSAM
4	Bail Appln./2230/2022	NRIPEN DAS Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
5	Bail Appln./2232/2022	UDHAB SARKAR Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
MOTION				
6	Tr.P.(Crl.)/27/2022	AMINUL ISLAM Versus PIYARA KHATUN	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	
7	Crl.Pet./690/2022	RITURAJ RABHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
8	Crl.Pet./721/2022 WITH LCR 2 FILES	ABDUL KADER AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
9	Crl.Pet./895/2022	DEEPAYAN BOSE @ DEEPAYAN CHAKRABARTY Versus THE STATE OF ASSAM AND ANR	S CHANDA	PP, ASSAM
10	Crl.Pet./896/2022	M/S FLAMINGO BREWERIES PVT LTD AND 2 ORS Versus INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	

11	Crl.Pet./898/2022	SHREYA PAUL Versus THE STATE OF ASSAM	MR. JUNM LASKAR MR D DUTTA MS. J GHOSH	PP, ASSAM
12	Crl.Pet./899/2022	NEKIBUR RAHMAN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
13	AB/2515/2022	ATIKA SULTANA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
14	AB/2577/2022	RAJEN BORAH AND 2 ORS. Versus STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	PP, ASSAM
15	AB/2580/2022	MAHAR ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
16	AB/2582/2022	SADDAM HUSSAIN @ SADDAM ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
17	AB/2585/2022	AMIR HUSSAIN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI DR. R HOQUE	PP, ASSAM
18	AB/2586/2022	KAMAL DEORI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
19	AB/2587/2022	MUNTAJ ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
<u>ADMISSION</u>				
20	Tr.P.(Crl.)/3/2022	ROHAN SEAL SHARMA Versus PRIYA DUTTA SEAL SHARMA	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	B J BAROOAH MR. M B U AHMED
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./1537/2022 WITH CASE DIARY, FIXED	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
22	Bail Appln./1712/2022 WITH CASE DIARY, FIXED	MUBASIR IQBAL BAHAR @ PUTUL @ RAJA Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
23	Bail Appln./1894/2022 WITH CASE RECORD, FIXED	ABHINAV JADON Versus THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
24	Bail Appln./1901/2022 WITH CASE DIARY AND CASE RECORD, FIXED	ABDUL SALAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
25	Bail Appln./2012/2022 FIXED	AJIT DAS Versus THE UNION OF INDIA AND ANR	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	ASSTT.S.G.I. PP, ASSAM
26	Bail Appln./2108/2022 FIXED	MAMTAZ BEGUM AND ANR Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
27	Bail Appln./2127/2022 FIXED	ZAHANGIRN ROUSHAN MAHMUD Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
28	Bail Appln./2137/2022 FIXED	KAMAL GOWAALA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM

29	WITH Bail Appln./2000/2022	BHABEN SAIKIA @ BHO BEN SAIKIA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. B BORAH	PP, ASSAM
BAIL HEARING				
30	AB/3003/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
31	AB/4199/2021	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
32	AB/809/2022	NUR MOHAMMAD SK Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
33	AB/1145/2022	MATIAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S C BISWAS MR. N HAQUE MR. A K AZAD MR. F A HASSAN MR S A SIKDER	H A AHMED MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN PP, ASSAM
34	AB/1241/2022	RAJIB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
35	WITH AB/1205/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MS B B AHMED	PP, ASSAM
36	AB/1290/2022	NUR ISLAM @ NURISHLAM Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
37	AB/1316/2022	NURMAHAMMAD ALI Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
38	AB/1612/2022	RAKIBUL HOQUE @ RAHUL Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
39	AB/2152/2022	PRAN PRATIM SHARMA Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
40	AB/2167/2022	ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
41	AB/2193/2022	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
42	AB/2199/2022	PAPARI GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
43	AB/2224/2022	ARFAN ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
44	AB/2232/2022 FIXED	MAJEDUR RAHMAN KHANDAKAR Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
45	AB/2236/2022	MD. ABDUL MANNAN Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
46	AB/2243/2022	KANTIMOY BHATTACHARJEE Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
47	AB/2247/2022	RAFIK KHAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR. N HUSSAIN	PP, ASSAM

48	AB/2285/2022	SAHIDUL ALOM MAZARBHUIYA Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
49	AB/2288/2022	DR. MONOJIT HORE Versus THE STATE OF ASSAM	MS D CHAUDHURY MR A K PAUL	PP, ASSAM
50	AB/2412/2022 FIXED.	BALENDRA TALUKDAR Versus THE STATE OF ASSAM	MR. P KATAKI MS. T ROY MRS R BEGUM MS. M DEVI	PP, ASSAM

ORDERS

51	Crl.L.P./78/2019 WITH LCR 4 FILES, FIXED in Crl.A./9278/2019 WITH Crl.A./9278/2019 (Filing Number) WITH Crl.A./9282/2019 (Filing Number) WITH Crl.L.P./103/2019	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM MR D SAIKIA MR. A BHATTACHARYYA PP, ASSAM
53	Crl.A./105/2020 WITH Crl.A./125/2022	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	
55	W.P.(Crl.)/15/2020 FIXED WITH I.A.(Crl.)/181/2022 in W.P.(Crl.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS. RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM MR. DIPAK SARMA	GA, ASSAM SC, BTADC GA, ASSAM
56	Crl.L.P./54/2022 in Crl.A./6673/2022 WITH Crl.A./6673/2022 (Filing Number)	PINKU ALI Versus THE STATE OF ASSAM AND ANR PINKU ALI Versus THE STATE OF ASSAM AND ANR. E	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MR. P D NAIR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022

8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3969/2017 B/O	PROF. NIDHI SAXENA BHATTACHARYYA and 7 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MS.M D BORAH MR.I KALITA	SC, T U MR. K GOGOI (R-1) ASSTT.S.G.I. SC, U G C
2	WP(C)/746/2022 B/O	DR. BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR. K N CHOUDHURY MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR. R P KAKOTI SR. ADV. (R-1,2,3) MR. A K DUTTA (R-1,2,3) MR. K GOGOI (r-4) MR A B DEY (R-1,2,3) MR. S SUTRADHAR (R-1,2,3) ASSTT.S.G.I. SC, IIT
3	WP(C)/3225/2022 B/O	ATIKUR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	H A AHMED MR. R ALI DR. R HOQUE	SC, HIGHER EDU GA, ASSAM MD S HUSSAIN (r-5) MR M Z SHAH (r-5) MR. S M RAHMAN (r-5)
ORDERS				
4	Cont.Cas(C)/491/2019 B/O	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
5	WP(C)/3807/2019 B/O	TARIQUE ANWAR LASKAR AND 142 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MD. A H LASKAR	SC, ELEM. EDU MR. S. BORA (SC, SSA, ASSAM) MR. S P BHATTACHARJEE(R-2)
WITH				
6	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
7	Cont.Cas(C)/121/2020 B/O	KASIM ALI AHMED Versus MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	MR. D SAIKIA (R5, R6) MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR (R5, R6)

8	WP(C)/2468/2020 B/O	MOHESWARI PATIRI Versus THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	GA, ASSAM SC, FINANCE SC, EDU
9	WP(C)/7293/2021 B/O	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, AG SC, FINANCE SC, KARBI ANGLONG
10	WP(C)/2280/2022 B/O	JYOTISHA MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R SALOI MR H AGARWAL MR J SINGH	SC, SEC. EDU.
HEARING				
11	MACApp./694/2018 WITH LCR	SMTI JYOTI BARMAN Versus SRI PRITAM NATH AND 2 ORS	MR H DAS MR P GOGOI	MR. B CHETRI (R1, R2) MR. R C PAUL (R3) MR. K K PARASAR (R1, R2) MS. L DAS (R3)
12	WP(C)/4755/2018 FIXED	KAMAL KR. DAS Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR B KAUSHIK MR. D SARMAH MS. K JAIN	SC, G U
13	WP(C)/4271/2018	RIAZUL HAQUE AND 3 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR B KAUSHIK MR. D SARMAH MS. K JAIN MR. P UPADHYAY	SC, G U
14	WP(C)/4434/2018	KALYAN DEKA AND 2 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR. D SARMA MS. K JAIN MR. P UPADHYAY MR. B KASHYAP	SC, G U
15	WP(C)/4762/2018	BIPUL KR. DAS AND 2 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR B KAUSHIK MR. D SARMAH MS. K JAIN	SC, G U
STAY MATTERS				
16	WP(C)/524/2022	SMTI NISHAMONI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. A J RAJKHOWA MR. D GOGOI	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4450/2016 FIXED	MD. SHAKIR ALAM Versus THE UNION OF INDIA and 2 ORS	MR. M CHANDA MR. S CHOUDHURY MR. A K DAS MS. U DUTTA	MR. B KALITA (R2, R3) C.G.C. MR. S K MEDHI MR. A KHANIKAR (R2, R3) MS. S BISWAS (R2, R3) ASSTT.S.G.I. (R1-R3)
	WITH			
2	WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/112/2017 in WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
3	WP(C)/5430/2016 FIXED	MISS MANASHI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR. A PHUKAN, SC, GAD MR.D GOGOIR- 6and7 MR.S BORTHAKUR(R- 6&7)
	WITH			
4	WP(C)/6730/2016	MRS BORNALI DUTTA CHANGMAI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D GOGOI MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR. A PHUKAN, SC, GAD
5	WP(C)/5491/2017 FIXED	CHIRANJIB DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM

6	WP(C)/5476/2018 FIXED	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
7	WP(C)/1049/2022 B/O	DILIP KALITA AND 1 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K PUJARI MS. K AKHTAR	MR S BORA (R.No. 4) SC, HOUSING AND URBAN AFFAIRS SC, GMC
HEARING				
8	WP(C)/6334/2010 FIXED	DIPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MRSB BHUYAN MR.B TALUKDAR MR.M DAS	GA, ASSAM MR.G BAISHYA SC, AG MR. R K TALUKDAR (R-4) MR P NAYAK SC, SAD SC, IAAD
9	WP(C)/4791/2015	MONORANJAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR.B D GOSWAMI MR. K K BHATTACHARYYA MS.H DEKA MR.H K DAS MS.P DUTTA MS.P BARUAH MR D K BHATTACHARYYA	SC, CO-OP. MR. N HAQUE (R5) MR M HUSSAIN (R5) MR.B AHMED (R5)
10	MACApp./194/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus LILI HAZARIKA and 2 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.G RAHUL MR.R M DEKA MR. A K GUPTA (R1, R2) MR H J TAMULI (R1, R2)
11	WP(C)/1033/2016 FIXED	AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	SC, PWD
12	WP(C)/4517/2017 FIXED	SATYAJIT CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.M KALITA MR.J HATIMURIA	MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR.S SUTRADHARR- 2and3 SC, IIT
13	WP(C)/3886/2020 FIXED	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAAN MR. B J MUKHERJEE
14	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
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15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2233/2022	VINOD BIJARNIA Versus THE NARCOTICS CONTROL BUREAU	MR U S BORGHAIN MR. P KAKATI	SC, NCB
ORDERS				
2	I.A./103/2015 in MACApp./251725/2015	MD. ABDUL GANI Versus ICICI LOMBARD INSURANCE CO. LTD. and ANR.	MR.A GANGULY MR.A DUTTA	MR.R K DUTTAR-2 MR.U J SAIKIA(R-2)
	WITH MACApp./251725/2015 (Filing Number)	MD ABDUL GANI Versus ICICILOMBARD GENERAL INSURANCE CO LTD and ANR	MR.B SHARMA	
3	I.A.(Civil)/2314/2019 in MACApp./2801/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. GEETIMA DEKA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./2801/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI GEETIMA DEKA AND ANR		
4	I.A.(Civil)/2531/2019 in MFA/6286/2019	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD.,	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
	WITH MFA/6286/2019 (Filing Number)	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD		
5	I.A.(Civil)/3509/2019 in MACApp./8517/2019	AYESHA BEGUM AND 4 ORS Versus MD. MAKRAM ALI AND 2 ORS	MR. M TALUKDAR MS. S BIN	MR. S DUTTA (R-2) MR. S DUTTA (R-2)
	WITH MACApp./8517/2019 (Filing Number)	AYESHA BEGUM AND 4 ORS Versus MD. MAKRAM ALI AND 2 ORS		

6	Review.Pet./110/2020 WITH WP(C)/368/2016 (D/O), FIXED	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS. (B)	MR. C CHOWDHURY MR. A DEKA	MR G N SAHEWALLA MR D SENAPATI MR H GUPTA MR. A CHETIA MS. S. TODI MR H K SARMA ASSTT.S.G.I.
7	I.A.(Civil)/934/2020 in MACApp./17540/2019 WITH MACApp./17540/2019 (Filing Number)	SADNUR ALI Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS SADNUR ALI Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS M BORAH	MR A N DAS (r-1)
8	I.A.(Civil)/2183/2020 in MACApp./4620/2020 WITH MACApp./4620/2020 (Filing Number)	NURUL ISLAM Versus M/S. UNITED INDIA INSURANCE CO. LTD. AND ANR NURUL ISLAM Versus UNITED INDIA INSURANCE CO. LTD. AND ANR (B)	MS. I DAS	MR. B J MUKHERJEE MS R SAHA
9	I.A.(Civil)/288/2022 in MACApp./12303/2021 WITH MACApp./12303/2021 (Filing Number)	DHANTI KURMI Versus BASIR AHMED AND 2 ORS. DHANTI KURMI Versus BASIR AHMED AND 2 ORS. A	A N HUSSAIN MS F BEGUM A N HUSSAIN	MR. R K BHATRA (r-3) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
10	I.A.(Civil)/1398/2022 FIXED, WITH MACApp./242/2018 (D/O) in MACApp./242/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT PRAMILA PANIKA AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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7)	MD. A J ATIA	30-08-2022	To	06-09-2022
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13)	MR D K DAS	12-09-2022	To	20-09-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2226/2022	SHEIKH NASIRUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
2	Bail Appln./2227/2022	NATUNJOY NUNISA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
3	Bail Appln./2234/2022	MD. AINUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
MOTION				
4	Crl.Rev.P./437/2022 FIXED.	PINKU BORAH Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
5	Crl.Rev.P./442/2022	RAJI DEV KUMAR @ RAJ DEV KUMAR Versus THE STATE OF ASSAM	MR. R B SAH MR. A L MANDAL	PP, ASSAM
6	Crl.Rev.P./443/2022	MD. AYUB ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
7	Crl.Rev.P./444/2022	ASHIQU L ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
8	AB/2517/2022	DEBAJIT HAZARIKA AND ANR. Versus THE STATE OF ASSAM	MR. M K SARMA MS. S S SAIKIA MR G DAS B KRISHNA	PP, ASSAM

9	AB/2569/2022 B/O	HILAL UDDIN @ HILAL UDDIN LASKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
10	AB/2578/2022	ATIBUL SHEIKH Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
11	AB/2579/2022	RASHED KHAN Versus THE STATE OF ASSAM	MR. B DEKA MR L TASHI MR M PEGU	PP, ASSAM
12	AB/2584/2022	DILUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
13	AB/2588/2022	MD. IMRAN HUSSAIN AL AMEEN Versus THE STATE OF ASSAM	MR. J ABBAS	PP, ASSAM
14	AB/2589/2022	AMRIT BORAH AND ANR Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
<u>ADMISSION</u>				
15	Crl.Pet./619/2016 FIXED WITH I.A.(Crl.)/590/2017 in Crl.Pet./619/2016	TATA MOTORS FINANCE LTD. and ANR. Versus THE STATE OF ASSAM AND ANR TANKESWAR DAS Versus TATA MOTORS FINANCE LTD. and ANR.	MR.R DE MS.D DEVI MR.R J SARMA MR.M K SHARMA MR.H DAS	MR.M K SHARMAR-2 MR.H DAS(R-2) PP, ASSAM MR.R DE PP, ASSAM
16	Crl.Pet./619/2020 WITH LCR 1 FILE, FIXED	RAJUMONI SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
17	Crl.Pet./19/2022 B/O	MD. JIYAUZ RAHMAN Versus THE STATE OF ASSAM AND ANR	MR D S DEKA	MR. N BARMAN (r-2) PP, ASSAM MS. R SALOI (r-2) MS. J BARMAN (r-2)
18	Crl.Rev.P./45/2022 WITH LCR 2 FILES, FIXED	MD YASIN CHOUDHURY Versus HASNA BEGUM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	MR D GOGOI (Amicus Curiae)
19	Crl.Rev.P./364/2022 WITH LCR 1 FILE, FIXED	ARIJIT ASLAM @ ARJOO Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	ALHAJJ I UDDIN MRS S N KHANDAKAR MR. M A LASKAR PP, ASSAM
20	Crl.Pet./383/2022 WITH LCR 1 FILE	CHIDANANDA BHARALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR SK S HOSSAIN	PP, ASSAM
21	Crl.Pet./576/2022 WITH LCR 2 FILES, FIXED	PANKAJ KUMAR GUPTA Versus THE STATE OF ASSAM AND ANR.	MR S NEOGI MR. T DEURI MS T WAPANGLA MR D KALITA	MR. M KALITA (R-2) MR. A PHUKAN (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM

BAIL HEARING (BA)

22	Bail Appln./2042/2022 FIXED	HAREN KALITA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
23	Bail Appln./2087/2022 FIXED	NIRMAL SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
24	Bail Appln./2183/2022 FIXED	ASHOK DAS AND ANR. Versus THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM

BAIL HEARING

25	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
26	AB/4362/2021 FIXED	KRISHNA MAHATO AND ANR. Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
27	AB/1308/2022 FIXED	TUKLU DAS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MD A WADUD PP, ASSAM
28	AB/1580/2022 FIXED	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
29	AB/1853/2022 FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
30	AB/2269/2022 FIXED	DIBJYOTI SAIKIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
31	AB/2429/2022 FIXED	AJJUL RAHMAN @ AJJUR RAHMAN Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. J GHOSH	PP, ASSAM

ORDERS

32	CrI.Pet./494/2020 WITH LCR 1 FILE, B/O	MD. MOTIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. N ISLAM MD S ALI MS TH A DEVI	PP, ASSAM
33	CrI.Pet./134/2022 WITH LCR 1 FILE, FIXED	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
34	CrI.Pet./135/2022 WITH LCR 1 FILE, FIXED	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
35	CrI.Rev.P./342/2022 B/O	KUMUD CHANDRA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
36	I.A.(CrI.)/498/2022 AB 1306/2022(D/O) in AB/1306/2022	RAJIB SAIKIA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
37	I.A.(CrI.)/505/2022 in CrI.Rev.P./6959/2022	HEMCHANDRA CHATTERJEE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. RAJARSHEE DE MR. F A HASSAN MS. J GHOSH	PP, ASSAM

WITH

CrI.Rev.P./6959/2022
(Filing Number)

HEMCHANDRA CHATTERJEE AND ANR.
Versus
THE STATE OF ASSAM AND ANR. -E

HEARING

38	CrI.Pet./199/2022 PART-HEARD, FIXED	G AKANITO ASSUMI @ G AKANITO SUMI Versus SIKANDER RONGPI	MR A TIWARI MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS G DUGAR MS. D SHARMA MS. M BAISHYA	MS R A MOSTAFI MS. B M CHHETRI MR. M P SARMA
39	CrI.Pet./151/2014 WITH LCR 3 FILES, FIXED	RAKESH KARWA Versus THE STATE OF ASSAM and ANR	MR.S P MORE MR.R DEV MR. M MORE	PP, ASSAM MRS SANCHETI(R-2) MR.R C SANCHATI(R-2)
40	CrI.Rev.P./498/2014 WITH LCR 3 FILES, FIXED	JOLUK NINU Versus AJAY AGARWAL	MR.P K TIWARI MR. R J DAS MR.B DAS	MR.P DAS MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.R K GUPTA

41	Crl.Rev.P./272/2018 WITH LCR 2 FILES	M/S. KAMAKHYA TEA CO. PVT. LTD. AND ANR Versus M/S. CHITRA CHEMICALS	MR. S K GOSWAMI MR. N BARMAN	MR. S DAS MS. S HALOI MR. H CHANDA
42	Crl.Pet./519/2021 WITH LCR 2 FILES, FIXED	BINDITA SEN Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
43	Crl.Pet./77/2022 WITH LCR 1 FILE, B/O	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM

STAY MATTERS

44	Crl.Rev.P./320/2015 WITH LCR 4 FILES	SATYENDRA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. J H SAIKIA MR.B BARMAN	PP, ASSAM
	WITH I.A./1409/2015 in Crl.Rev.P./320/2015	SATYENDRA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. J H SAIKIA MR.B BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
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9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./616/2022 FIXED	SOKINA KHATUN AND 7 ORS Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. A J SAIKIA MR. L R MAZUMDER MR H ROHMAN
ORDERS				
2	I.A.(Civil)/2435/2022 FIXED in RSA/102/2022 WITH RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS. FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS.	MR. U N CHATTRY MR. O LASKAR MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, PWD GA, ASSAM
HEARING				
3	RSA/66/2001 WITH LCR WITH I.A.(Civil)/356/2020 in RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus ON THE DEATH OF DINESH KR. JAINHIS LEGAL HEIR HULAS CHAND JAIN and ORS DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR.G N SAHEWALLA MR R P SARMAH MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM MRS B GOYAL MS.H KAKATI MR G N SAHEWALLA MS. S. TODI MD. ASLAM MR. M SAHEWALLA	MR B P SINGHA MS B CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.S P CHOUDHURY(R- 21-24, 44-50) MR.A S DHILLON(R- 21-24, 44-50) MS.S ACHARYYA MR.N K DAS MR. S ALAM MS. B CHOUDHURY MR. S P CHOUDHURY MS. B SARMA

4	RSA/27/2009 WITH LCR	ON THE DEATH OF JAGAT KR. DUTTA HIS LEGAL HEIRS SANJIT KR. DUTTA and ANR Versus ON THE DEATH OF JITENDRA KR. DUTTA HIS LEGAL HEIRS (a) SMT SANDHYA RANI DUTTA	C BARUAH MR. P J SAIKIA MR. P J SAIKIA U J SAIKIA B CHETIA MR. S R GOGOI MR. L N DIHINGIA MR. A DHAR MR. A K SAHU MR. S SAHU MR. B BARUAH MS P BATHARI MR. A CHUTIA	G CHOUDHURY G CHOUDHURY P BORAH MS. S KAUSHIK MR.R KASHYAP
5	RFA/94/2017 FIXED	ATAUR RAHMAN Versus BARPETA KHADEMUL ISLAM SAMAJ and 16 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	MR P K KALITA, SR.ADV. MR G J SAIKIA MR. S U AHMED MR. K R BOROOAH
6	RSA/24/2019 WITH LCR, FIXED	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY MR. P UPADHYAY	GA, ASSAM MR H BEZBARUA (R8,R9) MR H BEZBARUA (R8,R9) MS. D SAIKIA (R8,R9)
	WITH I.A.(Civil)/1025/2020 in RSA/24/2019	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY	SC, PWD ROAD GA, ASSAM
7	RFA/22/2020 WITH LCR, FIXED	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
	WITH I.A.(Civil)/581/2020 in RFA/22/2020	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
<u>STAY MATTERS</u>				
8	CRP/353/2015 WITH LCR	MD. ABDUR RAHMAN @ ABDUL RAHMAN Versus SMT TAHIRA ALOM and 2 ORS.	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH MR.S SHAH	MR.M K SHARMA(R-1TO3) MR.C GOSWAMI(R-1TO3)
9	CRP/111/2019 WITH LCR	NANI GOSWAMI SARMAH Versus NAGENDRA NATH CHAKRABORTY	MR. M K SHARMA MR. J DEKA MR. G MISHRA	MR. A C SARMA MR G BHARADWAJ MR B DEORI
10	CRP(IO)/138/2022	MD. MUHIBUR RAHMAN @ MUHIBBUR RAHMAN AND ANR Versus SAFIQUE AHMED CHOUDHURY AND 46 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
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12)	MR S SARMA	02-09-2022	To	26-10-2022

13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,6th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/161/2016 WITH LCR, FIXED	BHUPENDRA NATH BORA Versus KAMAL CHANDRA HAZARIKA and 10 ORS	MR. R GOSWAMI MS. A CHOUDHURY MS. S SAIKIA MR. C GOSWAMI MS. A BARMAN	MR. K BHATTACHARJEE (R-3-9) MS. P BHATTACHARYA R--9 MR. J SINGH MR. K K HANDIQUE MR. P BORGHAIN (R-3-9)
2	CRP/56/2020 CAVT. NO.0351/2020 FIXED WITH I.A.(Civil)/1180/2020 in CRP/56/2020	SURESH JALAN AND ANR. Versus SHANTI DEVI JALAN @ SHANTI JALAN AND ANR. SURESH JALAN AND ANR. Versus SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH MR G RAHUL MR. D M NATH	MR. K K NANDI (R2) MR. S ISLAM MR. A J GHOSH (R2) FOR CAVEATOR MR. K K NANDI MR. S ISLAM MR. A J GHOSH FOR CAVEATOR
3	CRP/43/2021 WITH LCR, FIXED	ABDUL MANNAN AKOND Versus HASINA YASMIN AND 2 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. S PARVEEN (R-1,2,3)
4	RFA/27/2022 CAVT. NO.06442/022, FIXED WITH I.A.(Civil)/2030/2022 in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS. M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR MR. D K KOTHARI MR R K MOUR FOR CAVEATOR
HEARING				
5	CrI.A./141/2009 WITH LCR, FIXED	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MRS.R B DEB	PP, ASSAM

6	Crl.A./136/2011 WITH OFFICE NOTE, P.B.-1	KHIREN KALITA @ MONI Versus STATE OF ASSAM	MRR CHAKRABORTY MR.P K KALITA MR.P KATAKEY	PP, ASSAM
7	Crl.A./161/2011 WITH LCR 4 FILES	MD. TOUHID ALI Versus STATE OF ASSAM	MR.A MANNAF MRA K AHMED	PP, ASSAM
8	Crl.A./196/2011 WITH LCR 2 FILES	KHANIN DAIMARY Versus STATE OF ASSAM AND ANR	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
9	Crl.A./209/2011 WITH LCR 4 FILES, P.B.-1	KRISHNA HAZARIKA Versus STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
10	CRP/172/2014 CAVT. NO. 545/14 CRP 126/2014(D/O), FIXED WITH	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.P C SARMA MR.N N JHA FOR CAVEATOR
11	CRP/173/2014 CAVT. NO. 546/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.N N JHA FOR CAVEATOR MR.P C SARMA
12	CRP/152/2016 WITH LCR	SARADA DEVI and 3 ORS. Versus ON THE DEATH OF SWAPAN ROY, HIS LEGAL HEIRS SMTI CHINA ROY and ORS.	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA MS.M KALITA	MS.M HAZARIKA MS.A RANA
13	Crl.A./256/2019 WITH LCR 4 FILES, FIXED	MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	MR Z MUKIT S CHOUDHURY PP, ASSAM MR. R P GUPTA
14	Crl.A./119/2021 WITH LCR, FIXED WITH I.A.(Crl.)/272/2021 in Crl.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M A SHEIKH MD A S AHMED MR. A AHMED MS F INTAZ MR. I U CHOWDHURY MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS PP, ASSAM SC, CUSTOMS
<u>STAY MATTERS</u>				
15	CRP(IO)/381/2019 FIXED	JOHIRUL ISLAM Versus AYESHA KHATUN AND 3 ORS.	MR. B PATHAK MR. R THADANI	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
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14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:50 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[THIS BENCH WILL SIT AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./13/2011 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	MD. NURUL HAQUE, Versus THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.M K MAJUMDAR MS.G D CHOUDHURY MRB J DAS	PP, ASSAM
2	Crl.A./198/2011 WITH LCR 4 FILES, P.B.-1	JITEN SONA Versus THE STATE OF ASSAM	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	PP, ASSAM
3	Crl.A./200/2011 WITH LCR 5 FILES	JAHNU BARUA Versus G. L. PUBLICATIONS LTD. AND ORS	MR.A K DAS MS.M BARUAH	MR.Z ALAM MR. B SARMA MR.U SAIKIA
4	Crl.A./213/2011 WITH LCR 6 FILES	SMT. RUMAMITA BORO AND 4 ORS Versus THE STATE OF ASSAM,	MR.D SAIKIA MR.A ALI MR.S A AHMED	PP, ASSAM
5	Crl.A./52/2012 WITH LCR 5 FILES, FIXED	MUFOSIL ALI @ MUBOSIL ALI Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MR.W RAHMAN MS.R CHETRI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
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12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022

15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022



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[AT 3:50 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	MACApp./621/2022 FIXED	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus CHAFIYA BEGUM AND 7 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. S ROY MR. M H LASKAR
	WITH I.A.(Civil)/2657/2022 in MACApp./621/2022	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus CHAFIYA BEGAM AND 7 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. S ROY MR. M H LASKAR
2	MACApp./622/2022 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI ATANU KALITA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2659/2022 in MACApp./622/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SRI ATANU KALITA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
3	MACApp./623/2022 FIXED	PAPU MAHATO Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL (R1) MR. R GOSWAMI MS. P BORTHAKUR MS M BHARATI
4	MACApp./627/2022 FIXED	NATIONAL INSURANCE CO. LTD Versus BINOD KARMARKAR AND ANR	MR. P BORA MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	
	WITH I.A.(Civil)/2665/2022 in MACApp./627/2022	NATIONAL INSURANCE CO. LTD Versus BINOD KARMARKAR AND ANR	MR. P BORA MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	
5	MACApp./628/2022 FIXED	UNITED INDIA INSURANCE CO. LTD Versus SMTI DIBYANI SRIVASTAVA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. P HAZARIKA MR. H S BORAH
	WITH I.A.(Civil)/2668/2022 in MACApp./628/2022	UNITED INDIA INSURANCE CO. LTD Versus SMTI. DIBYANI SRIVASTAVA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. P HAZARIKA MR. H S BORAH

ORDERS

6	I.A./24/2016 in MACApp. SL. NO. 263910	UNITED INDIA INSURANCE CO. LTD. Versus RUMI BARUA GOGOI	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
7	WITH MACApp./263908/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus RUMI BARUAH GOGOI and 4 ORS		
	WITH I.A.(Civil)/692/2016	UNITED INDIA INSURANCE CO. LTD. Versus RUMI BARUA GOGOI and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
8	MACApp./349/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MANIDEEPA SAIKIA BHUYAN and 2 ORS	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.S DUTTA	MR.B K JAIN MR.M DASGUPTA
9	MACApp./490/2017 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI NEELAKHI GOSWAMI and 6 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MS D BORGHAIN (R5,R6) MRS. S ROY (R7) MRS. A DASS MS. S BURAGOHAIN MR. K GOGOI (R1-R4) MR. P GOHAIN (R5,R6) MS. K BARUAH (R5,R6) MS. I DAS (R7) MRS K BORAH (R5,R6) FOR CAVEATOR
10	MACApp./957/2018 WITH LCR(QUANTUM)	SRI PRANAB BHATTACHARYA Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. R PHUKAN MR. R MAHANTA	MR. A DUTTA (R-1) MRS. P M DUTTA (R-1)
11	MACApp./133/2021 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SRI JITU BHUYAN AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	I.A.(Civil)/1723/2022 in MACApp./141/2010	NUR AHMED ALI AND ANR. Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 2 ORS	MS S K CHAUHAN MR R S CHAUHAN	MR. R GOSWAMI
	WITH MACApp./141/2010	MOSSTT. NOORBHAN BEWA WIFE and ANR Versus THE DIVISINAL MANAGER, NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B B NARZARI MR.R BAISHYA MR.A RASHID MR. R S CHOUHAN MR.P K BRAHMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM
13	I.A.(Civil)/2633/2022 WITH LCR in MACApp./76/2019	SRI ATUL CH SARMAH Versus MISS RITUPARNA SARMAH AND 2 ORS	MR. B P SINHA	
	WITH MACApp./76/2019	MISS RITUPARNA SARMAH AND 2 ORS Versus SRI DHARMESWAR BORA AND 2 ORS	MR. S S BAROOAH	MR SISHIR DUTTA MR. B P SINHA MR. B P SINHA MR. S DUTTA MR D BHUYAN (R-3) MS R GANGAWAT (R-3) MS M N KONYAK (R-3)
HEARING				
14	MACApp./96/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHAKRAVARTY (R-2) MS. A LALA (R-2)
	WITH I.A.(Civil)/526/2018 in MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

15	MACApp./545/2019 WITH LCR, FIXED	ABIRAN BIBI AND ANR Versus x	MR. A R AGARWALA	MR. R GOSWAMI MS. M SAIKIA MR D DEKA
16	MACApp./175/2022	UNITED INDIA INSURANCE CO. LTD. Versus SRI NIRJU PATGIRI AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MR. S C BISWAS MS A DAS (R-1)
	WITH I.A.(Civil)/1065/2022 in MACApp./175/2022	UNITED INDIA INSURANCE CO. LTD. Versus SRI NIRJU PATGIRI AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MR. S C BISWAS MS A DAS (R-1)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022